NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.31/(MAH)/2014 M.A. No. 217/2017

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE PARTIES: Mr. Suraj T. Nanda

V/s.

M/s. Allwyn Colour & Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1. i	Mr. Sagar Thailas 16 Awis Legal	Adv. For Petition	A.
2.	Jawhi Joshi	Adr. For Rep.	Aug.

COMMON ORDER M.A.No.217/2017 in T.C.P.No. 31/397-398/CLB/MB/MAH/2014 C.P.No. 16/58/NCLT/MB/MAH/2016

- The Learned Representative of both the sides are present.
- By consent seeking adjournment. Adjourned to 16.01.2018.
- The Status quo and other directions vide Order dated 06.07.2017 shall remain in operation till further Orders.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 22.11.2017. Sd/-

M.K. Shrawat Member (Judicial)

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